

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE
EQUITY SHAREHOLDERS OF NIRYAT-SAM APPARELS (INDIA) LIMITED**

Registered Office: A-6, Connaught Place, New Delhi-110001, INDIA

Corrigendum to the Public Announcement which appeared in this Newspaper on September 03, 2004

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No.	Activity	Original Day and Date	Revised Day and Date
1.	Date of Public Announcement (PA)	Friday, September 03, 2004	Friday, September 03, 2004
2.	Specified Date	Tuesday, September 21, 2004	Tuesday, September 21, 2004
3.	Last Date for a Competitive Bid(s)	Friday, September 24, 2004	Friday, September 24, 2004
4.	Date by which Letter of Offer will be dispatched to the Shareholders	Friday, October 15, 2004	Saturday, July 15, 2006
5.	Offer Opening Date	Monday, November 01, 2004	Wednesday, July 19, 2006
6.	Last Date for the Revision of the Offer Price / Number of Equity Shares.	Friday, November 19, 2004	Thursday, July 27, 2006
7.	Last date to withdraw acceptance tendered by shareholders	Thursday, November 25, 2004	Wednesday, August 2, 2006
8.	Offer Closing Date	Tuesday, November 30, 2004	Monday, August 7, 2006
9.	Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	Wednesday, December 29, 2004	Monday, August 21, 2006

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

- The Last date for revision of the Offer price, where ever appearing should be read as July 27, 2006 in place of November 19, 2004.
- The Last date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as August 02, 2006 in place of November 25, 2004.
- As per directions received from SEBI, voting rights have arisen on preference shares and subsequently relevant changes have been made in respect of voting rights wherever appearing relating to this offer. However under Regulation 21 of SEBI (SAST) Regulations, 1997 Offer size remains unchanged.
- The Address of Registrar to the Offer has changed and shall be read as:

Beetal Financial & Computer Services P. Ltd., Beetal House, 3rd Floor, 99 Madangir, Behind Local Shopping Centre, Near Dada Harsukhdas Mandir, New Delhi-110062. Contact Person: Mr. Punit Mittal
Telephone Nos. (011) 29961281, 29961282, Fax: (011) 29961284 Email : **beetal_99@sify.com**

The Acquirer Mr. Subodh Kumar Jain, accepts full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI website at www.sebi.gov.in



Issued by Manager to the Offer

Chartered Capital and Investment Limited

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: (011) 26472557, 26419079, 26218274 Fax: (011) 26219491

Email: charteredcapital@gmail.com Contact Person: **Mr. Amit Mehta**

On behalf of the Acquirer

Date: July 12, 2006

Place: New Delhi